THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. I'A NT): (a) to (c). The Central Government are alive to threats of the hijacking of our planes on domestic and international flights. Necessary measures have been taken to ensure the safety of our planes. It will not be in the public interest to t isclose all such measures taken.

आयात-निर्यात व्यापार समझौतों की अवधि का समाप्त होना

*227 **श्री सुन्दर सिंह भंडारी :**
श्री प्रेम मनोहर :

क्या **वैदेशिक व्यापार** मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष आयात-निर्यात व्यापार समझौते की अवधि किन-किन देशों के साथ पूरी हो जायेगी;

(ख) इन देशों के साथ नवीन समझौते करते समय किन-किन बातों का ध्यान रखा जाता है; और

(ग) इस प्रकार के नवीन समझौतों का तुलनात्मक ब्यौरा क्या है ?

tfExPlRY)F IMPORT-EXPORT TRADE AGREEMENTS

*227. SHRI SUNDER SINGH BHANDHARI : SHRI PREM MANOHAR :

Will the Mir ister of FOREIGN TRADE be pleased to sate :

(a) the names of the countries with which the pei iod of agreements for the import-export rade will expire this year;

(b) what co isiderations are kept in view while enterint into new agreements with these countries; and

(c) what an the comparative details of such new agree merits?]

वैदेशिक व्यापार मंत्री (श्री ललित नारायण मिश्र): (क) हंगरी, रूमानिया, सोवियत संघ, अर्जेन्टीना, यूनान, फ्रांस, इंडोनेशिया, जोर्डन, ईरान तथा नेपाल के साथ हुए व्यापार करार या तो समाप्त हो चुके है अथवा वर्ष 1970 में समाप्त होने वाले है।

(ख) व्यापार करार करते समय मुख्यत: हमारी निर्यात-आय बढ़ाने और यथासंभव सर्वोत्तम शर्तों पर आयात करने तथा उन देशों के साथ घनिष्ठ आर्थिक सम्बन्ध स्थापित करने के उद्देश्य को ध्यान में रखा जाता है।

(ग) व्यापार करारों के तुलनात्मक ब्यौरे 'इंडियाज ट्रेड एग्रीमेन्ट्स' शीर्षक प्रकाशन में दिये गये है जिसे वाणिज्यिक प्रचार निदेशालय, भारत सरकार, नई दिल्ली द्वारा प्रकाशित किया गया है।

f]THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) Trade Agreements with Hungary. Rumania, USSR, Argentina. Greece, France, Indonesia, Jordan, Iran and Nepal have either expired or are due to expire during 1970.

(b) The main consideration kept in view while entering into a trade agreement is the objective of increasing our export earning and securing imports on the best possible terms as well as forging closer economic relations with those countries.

(c) The comparative details of the trade agreements are given in the publication entitled "lndia"s Trade Agreements" published by the Directorate of Commercial Publicity, Government of India, New Delhi.]

SEIZURE OF BOMB MATERIAL IN CALCUTTA

*228. SHRI S. S. MARISWAMY : SHRI B. S. SAVNEKAR : SHRI T. G. DESHMUKH : SHRI N. P. CHAUDHARI : SHRI A. G. KULKARNI : SHRIMATI VIMAL PUNJAB DESHMUKH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that huge quantity of Potassium Chlorate, a highly explosive chemical from which 700,000 boms could be made, was recently seized from the godown of a transport operator in Calcutta;

(b) if so. the details thereof;

(c) whether any arrest has been made in this connection; and

(d) whether there are any restrictions on the import of such chemical in view of the large scale bomb manufacturing in the State for subversive activities and the steps taken by Government in the matter?

THE PRIME MINISTER AND MINISTER OF HOME AFFAIRS (SHRI-MAT1 INDIRA GANDHI) : (a) and (b). In the first week of September, 1970, the Calcutta Police recovered 33 bags, each containing 50 Kgs. of Potassium Chlorate, from the godown of a transport agency and from a lorry parked outside that agency.

(c) Two persons have been arrested. ,

(d) There is a total ban on the import of this chemical from abroad. State Governments have been asked to take strict measures regarding the manufacture, possession, sale, use and movement of potassium chlorate.

केन्द्र में मंत्रिमंडल पर खर्च

*229. **श्री राम सहाय** : क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि अगस्त, सितम्बर और अक्तूबर, 1970 के महीनों में केन्द्र में संसदीय सचिवों सहित मंत्रिमंडल पर उनके वेतन तथा अन्य भत्तों के निमित्त कितना खर्च हुआ और 1950 तथा 1960 के वर्षों के इन्हीं महीनों में इस सम्बन्ध में कितना खर्च हुआ ?

•[■[EXPENDITURE ON COUNCIL OF MINISTERS AT THE CENTRE

*229. SHRI RAM SAHAI : Will the Minister of HOME AFFAIRS be pleased to state the amount of expenditure incurred on the council of Ministers at the Centre including Parliamentary Secretaries towards salaries and other allowances etc., in the months of August, September and October, 1970 and the expenditure incurred in this regard during the corresponding months of the year 1950 and that of I960?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : इस समय केन्द्र में कोई संसदीय सचिव नहीं है। अगस्त, 1970 और सितम्बर, 1970 के दौरान मंत्री परिषद पर हुआ वास्तविक खर्च जैसा कि महालेखाकार, केन्द्रीय राजस्व के खातों में समायोजित है क्रमशः 2,27,285 रुपये और 1,49,208 रुपये था। अक्तूबर, 1970 के आंकड़े अभी उपलब्ध नहीं हुए हैं।

अगस्त, सितम्बर तथा अक्तूबर, 1950 और 1960 में मंत्री परिषद तथा संसदीय सचिवों के वेतन तथा भत्तों पर किए गए खर्च का ब्यौरा जैसा कि महालेखाकार के खातों में समायोजित था अब उपलब्ध नहीं है।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : There are no Parliamentary Secretaries at present at the Centre. The actual expenditure on the Council of Ministers as adjusted in the books of the Accountant General, Central Revenues, during August, 1970 and September, 1970 was Rs. 2,27,285/- and Rs. 1,49,208/- respectively. The figures for the month of October, 1970, have not yet become available.

Details of the expenditure incurred on the pay and allowances of the Council of Ministers and Parliamentary Secretaries adjusted in the books of the Accountant General as long ago as in the months of August, September and October, 1950 and 1960 are not available now.]

पश्चिमी बंगाल में मारे गये पुलिस कर्मचारी

*230. **श्री जगदीश प्रसाद माथुर :**
श्री डाह्याभाई व० पटेल :
डा० देवीप्रसाद चट्टोपाध्याय :

क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) बंगाल में राष्ट्रपति शासन लागू होने के पश्चात् पुलिस अधिकारियों पर बम, पिस्तोल एवं अन्य घातक हथियारों से हमले की कितनी घटनाएं घटीं ;

(ख) इसी अवधि में ऐसी घटनाओं में कितने पुलिस अधिकारी तथा सिपाही मारे गये या घायल हुए ;

(ग) क्या यह सच है कि पुलिस को प्रतिरोध करने के लिये समुचित शक्तियां न दिये जाने के कारण पश्चिमी बंगाल में पुलिस कर्मचारियों में प्रशासन के विरुद्ध गम्भीर असंतोष व्याप्त है ; और

(घ) पुलिस कर्मचारियों पर हमला करने के आरोप में अब तक कितने व्यक्तियों को गिरफ्तार किया गया है और उनके विरुद्ध क्या कार्यवाही की गयी है ?

t [ ] English